

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3479
ANSWERED ON:07.09.2007
CASES OF EXCISE DUTY EVASION
Athawale Shri Ramdas

Will the Minister of FINANCE be pleased to state:

- (a) the details of the cases of excise duty evasion detected during each of the last three years along with the amounts involved thereon;
- (b) the names of the companies found involved in big excise duty evasions along with the details of the action taken against them; and
- (c) the measures taken/being taken by the Union Government to minimize excise duty evasion?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) The details of cases of excise duty evasion detected during the last three financial years along with amount involved therein are as follows:

Year	No. of cases	Amount involved
	(Rs. In Crore)	

2004-05	5073	3428.16
2005-06	4116	2900.38
2006-07	3291	2964.07

- (b) The detail of companies found involved in excise duty evasion of more than Rs.50 crore are given at Annexure `A`.
- (c) All field formations have been alerted to remain vigilant and take appropriate measures to enhance anti-evasion efforts.